

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
@@@@@@@@@@@@@@@@

Commercial Complex (BDA),
Indiranagar,
Bangalore - 560 038

Dated : 3/9/87

APPLICATION NO 733 / 86(F)

W.P. NO _____

Applicant

Shri C.S. Padmanabhan

V/s The Secy, M/o Railways & 2 Ors

To

1. Shri C.S. Padmanabhan
Asst Engineer/Buildings
Southern Railway
Bangalore Division
Bangalore City - 560 023

2. Shri L.K. Srinivasamurthy
Advocate
C/o M/s Law Associates
Advocates
195/2, Brigade Road
Bangalore - 560 001

3. The Secretary
Ministry of Railways
Rail Bhavan
New Delhi - 110 001

4. The General Manager
Southern Railway
Park Town
Madras - 600 003

5. The Chief Personnel Officer
Personnel Branch
Southern Railway
Madras - 600 003

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~XXXX~~

~~INTERIM ORDER~~ passed by this Tribunal in the above said
application on 1-9-87.

B.V. Venkatesh
Deputy Registrar
~~SECTION OFFICER~~
(JUDICIAL)

Encl : as above

RECEIVED (5) *Copied 3-9-87*

Diary No. 1101/ER/87

Date: 4/9/87 *B*



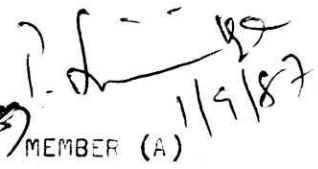

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

C.S. Padmanabhan

L.K. Srinivasamurthy

A 733/87
V/s
Order Sheet (contd)

The Secy, M/o Railways & 2 Ors

Date	Office Notes	Orders of Tribunal
1.9.1987		<p>KSPVC/PSM</p> <p style="text-align: center;"><u>ORDER</u></p> <p>Shri L.K. Srinivasamurthy learned counsel for the applicant has filed a Memo praying for permission to withdraw this application with liberty to file a fresh application if necessary.</p> <p>Permission sought for is granted.</p> <p>Application is dismissed as withdrawn.</p> <p>No costs.</p> <p>bsv</p> <div style="text-align: right;"> VICE CHAIRMAN</div> <div style="text-align: right;"> MEMBER (A)</div> <p style="text-align: center;">- True Copy -</p> <div style="text-align: right;"> DEPUTY REGISTRAR</div> <p style="text-align: center;">CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>